## Annexure-9

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 22.12.2022 In accordance with Section 25(2) (e), IBC, 2016

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

|        | Name of creditor | Details of claim received |                | Details of claim admitted |                    |  |                             |                        |                             | 11, 11  |   |           |                 |
|--------|------------------|---------------------------|----------------|---------------------------|--------------------|--|-----------------------------|------------------------|-----------------------------|---|---|-----------|-----------------|
| Sl.No. |                  | Date of<br>receipt        | Amount claimed | Amount of claim admitted  | Nature of<br>claim | Amount<br>covered by<br>security<br>interest | Amount covered by guarantee | Whether related party? | Amount of continge nt claim | Amount of<br>any mutual<br>dues, that<br>may be set-<br>off | Amount<br>of claim<br>not<br>admitte<br>d | claim     | Remarks, if any |
| -      |                  |                           |                | 1- 1,1                    | •4                 |  | 1                           |                        |                             |   |   |           |                 |
|        | -                | DE03-                     |                |                           | -6.00              |  |                             |                        |                             |   | _   | -         |                 |
|        | Total            |                           | -              |                           |                    |  |                             |                        |                             |   | -   | 100 - 117 |                 |

